

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1735**  
TO BE ANSWERED ON THE 6<sup>TH</sup> March, 2018

**MARKET ASSURANCE SCHEME**

1735. SHRI JYOTIRADITYA M. SCINDIA:  
KUMARI SUSHMITA DEV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री  
be pleased to state:

- (a) whether the Government has proposed to launch a 'market assurance scheme' in consultation with State Governments to prevent farmers from distress selling of their produce below the Minimum Support Price (MSP);
- (b) if so, the salient features of the proposed scheme;
- (c) whether the Government has sought the views of eminent agricultural scientists or organisations on the proposed 'market assurance scheme'; and
- (d) if so, the details thereof and the time by which the roadmap in this regard will be finalized and implemented by the Government?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): Concept notes on decentralized mechanisms of procurement including Market Assurance Scheme have been circulated to State Governments/UTs. Pulses, Oilseed and Nutri Cereals, for which, MSP is declared by Government are covered under this concept note and States/UTs will have the latitude to dispose of the procured commodities in the manner they find it most suitable.

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